

**Company:** Sol Infotech Pvt. Ltd.

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## (2018) 05 NCLAT CK 0014

## National Company Law Appellate Tribunal New Delhi

Case No: Company Appeal (AT) (Insolvency) No. 115 Of 2018

M/s. Amar Tours & Transport

**APPELLANT** 

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M/s. Go Airlines (India) Ltd

**RESPONDENT** 

Date of Decision: May 8, 2018

**Acts Referred:** 

• Insolvency And Bankruptcy Code, 2016 - Section 9

Hon'ble Judges: S.J. Mukhopadhaya, J; Bansi Lal Bhat, J

Bench: Division Bench

Advocate: Harshit Sanwal, Saurabh Upadhyay, U.K. Chaudhary, Meenesh Dubey, Abdesh

Chaudhari, Manisha Chaudhary, Himanshu Vij, Prasad M. Pathare

Final Decision: Dismissed

**Judgement**